

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2092
ANSWERED ON:23.11.2010
TRAFFIC JAM ON NH
Agarwal Shri Rajendra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the traffic jam has become a routine affair on National Highway No. 58 because of unauthorised occupations at many places between Delhi and Roorkee;
- (b) if so, the details of the steps taken by the Government in this regard;
- (c) if not, the reasons therefor;
- (d) whether the Government proposes to start the Delhi-Meerut Expressway project without further delay in order to solve the serious and routine delay/jam problem at National Highway No. 58;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

(a) to (c): There is no permanent unauthorized occupation on NH-58, however in most of the abadi portion viz. Muradnagar, Modinagar etc. situated in this stretch, during peak hours, traffic jam takes place due to temporary encroachments on the road. Six laning of NH-58 from Km.17.650 to 52.250, is included under NHDP Phase-VI. 4 laning of NH 58 (existing 2 lane), from Meerut to Roorkee has been approved and works are in various stages of progress. Details are annexed.

(d) to (f): The feasibility study for Delhi-Meerut Expressway is in progress and is likely to be completed by January, 2011.